

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--|
| COMPANY PETITION/APPLICATION NO. | CP No.161/241/HDB//2017 |
| NAME OF THE COMPANY | Kandula Srinivasa Rao &Redson Consultancy Services Pvt Ltd & (02) others |
| NAME OF THE PETITIONER(S) | Pentyala Swamy & Another |
| NAME OF THE RESPONDENT(S) | Kandula Srinivasa Rao & Redson Consultancy Services Pvt Ltd & (02) others |
| UNDER SECTION | 241 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|-------------|------------------------|-----------|
| Ananta Ram Choudhon | | | |
| (Could not sign due to fraction) in right arm | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| 5. chi damlaran | PCS | 9849056652 | Ly |
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Heard Shri Ananta Ram Choudhary, Learned Counsel for the Petitioner and Shri S. Chidambaram, Learned PCS for the Respondent.

Post the case on 2.11.2017.

Member (T)

Member (J)